

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 129/GT/2015**

Subject : Petition for determination of tariff of Palatana Combined Cycle Gas Based Power Project 726.6 (2x363.3) MW for the period from 1.4.2014 to 31.3.2019.

Date of Hearing : **12.5.2015**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : ONGC Tripura Power Company Limited (OTPC)

Respondents : Assam Power Distribution Co. Ltd. And 6 Others

Parties present : Shri A.C. Sarmah, OTPC  
Shri Satyajit Ganguly, OTPC  
Shri Arvinder Gupta, OTPC

**Record of Proceedings**

This petition has been filed by the petitioner, OTPC for approval of tariff of Palatana Combined Cycle Gas Based Power Project 726.6 (2x363.3) MW ("the generating station") for the period from 1.4.2014 to 31.3.2019, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 ("the 2014 Tariff Regulations").

2. During the hearing, the representative of the petitioner submitted that Unit-II of the generating station has been declared under commercial operation on 24.3.2015 and accordingly, prayed for grant of provisional tariff in order to bill the beneficiaries subject to determination of final tariff of the generating station.

3. None appeared on behalf of the respondents.

4. In order to consider the prayer of the petitioner, the Commission directed the petitioner to submit on affidavit, additional information on the following, on or before 22.5.2015, with advance copy to the respondents:

(i) Auxiliary Power Consumption from December, 2014 till date on actual basis;

(ii) Break-up of capitalization of ₹1713 crore as on 24.3.2015 amongst Block-I and II.

5. Matter shall be listed for hearing in due course, for which notice shall be issued separately.

By Order of the Commission

-S/d-  
(T. Rout)  
Chief (Legal)